

**MINUTES OF THE MEETING No. 31/10 dated 28.10.2009 UNDER THE CHAIRMANSHIP OF Shri V.K Srivastava, Addl. DG**

The Committee first considered minutes of the ALC Meeting No.30/10 for confirmation and confirmed and adopted the same without any change.

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| Case No M-160<br>NC No.31/10<br>Dated 28.10.09 | M/ s Micro Inks ltd, Mumbai<br>F.No.01/83/162/563 /AM09/DES-IV<br>RLA F.No.03/95/40/186/AM09<br>Lic.No.0310472486 dated 29.5.2009 |
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The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem.Div.) forwarded vide their U.O. No.14010/56/2008-Ch-II dated 28.10.2009 as under:-

| Export Item                                     | Qty. | Import Item                                                                                                                                                        | Qty.                                                                 |
|-------------------------------------------------|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|
| Cobalt Octoate Drier<br>(Cobalt content : 6.6%) | 1 Kg | 1. Cobalt Sulphate Heptahydrate<br>2. 2-Ethyl Hexanoic Acid<br>3. Caustic Lye (on 100% basis) 4.<br>Petroleum Distillate<br>5. Butyl Cellosolve<br>6. Benzoic Acid | 0.322 Kg<br>0.337 Kg<br>0.095 Kg<br>0.595 Kg<br>0.019 Kg<br>0.001 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| Case No M-161<br>NC No.31/10<br>Dated 28.10.09 | M/ s Nisha Industries Ltd, Ghaziabad<br>F.No.01/83/162/158 /AM09/DES-IV<br>RLA F.No.05/24/40/902/AM08<br>Lic.No.0510217635 dated 10.3.2008 |
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The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 28.10.2009 as under:-

| Export Item                                                                                       | Qty.      | Import Item                                         | Qty.          |
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| Self adhesive labels<br>(Stickers made from self<br>adhesive paper GSM : 150<br>+/-10% variation) | 1 Sq.mtr. | Self adhesive paper, GSM :<br>150+/-10% (Variation) | 1.05 Sq. mtr. |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

**Office of Directorate General of Foreign Trade  
New Delhi -0**

**Para 4.7 Decision(DRAFT)**

**MEETING NUMBER** : 31/83-ALC1/2009 **MEETING DATE** : 28.10.2009

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| 1 | <b>Case No.:</b> 25/27/82-ALC1/2006                                                                                                                                                                                                                                                                                                                                                                | Party Name:JINDAL WOOD PRODUCTS (P) LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case Added |
|   | HQ File :01/82/050/00919/AM07/                                                                                                                                                                                                                                                                                                                                                                     | RLA File :05/24/040/00398/AM07/         | Lic.No/Date:0510190747<br>13.09.2006       | Defer Date:               |
|   | <b>Decision :</b> The Committee considered the case as per agenda. The representative of DIPP present in the meeting and requested to obtained the following information from the firm: <ul style="list-style-type: none"> <li>1) Specification and Spices of Wood.</li> <li>2) Whether import is in log form or sawn form.</li> </ul> <p>Accordingly the case may be re-listed on 25.11.2009.</p> |                                         |                                            |                           |

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| 2 | <b>Case No.:</b> 23/39/83-ALC1/2008                                                                                                                                                                                                                                                                                                                                               | Party Name:CHEMPLAST SANMAR LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case Deferred |
|   | HQ File :01/83/050/01080/AM09/                                                                                                                                                                                                                                                                                                                                                    | RLA File :04/24/040/00200/AM09/     | Lic.No/Date:0410100810<br>12.12.2008       | Defer<br>Date:25.11.2009     |
|   | <b>Decision :</b> The Committee considered the case as per agenda. The representative of Deptt. of C&PC(Chem.Div.) present in the meeting and stated that the export item relates to Deptt. of Electronics and Deptt. of Mines. The Committee decided to refer the application to Deptt. of Electronics and Deptt. of Mines. Accordingly the case may be re-listed on 25.11.2009. |                                     |                                            |                              |

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| 3 | <b>Case No.:</b> 10/7/83-ALC1/2009                                                                                                                                                                                                                    | Party Name:Dujodwala Paper Chemicals Ltd,<br>Mumbai | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case Deferred |
|   | HQ File :01/83/050/073/AM10/                                                                                                                                                                                                                          | RLA File :03/94/040/01105/AM09/                     | Lic.No/Date:0310513252<br>25.03.2009       | Defer<br>Date:25.11.2009     |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments awaited from the Deptt. of C&PC(Chem.Div.). Accordingly the case may be re-listed on 11.11.2009. |                                                     |                                            |                              |

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| Case No.:38/2/83-ALC1/2009                                                                                                                                                                                                                                                                                                                                                                          | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case Approved |
| HQ File :01/83/050/01396/AM09/                                                                                                                                                                                                                                                                                                                                                                      | RLA File :10/24/040/00134/AM09/        | Lic.No/Date:1010033258<br>31.03.2009       | Defer Date:          |
| <b>Decision :</b> The Committee considered the case as per agenda. The representative of Spices Board present in the meeting and on the basis of written comments provided vide Letter No.MKT/FNM/01/09-10 dt. 27.10.2009 stating that the weighted average yield comes to 2.75% whereas the firm has applied at 2.20 % yield, the Committee decided to approve the case at 2.75 % yield as under:- |                                        |                                            |                      |
| Item of Export                                                                                                                                                                                                                                                                                                                                                                                      | Qty                                    | Item of Import                             | Qty                  |
| OLEORESIN THYME                                                                                                                                                                                                                                                                                                                                                                                     | 275.000 Kg                             | DRIED THYME LEAVES                         | 10.000 MT            |
| This decision is applicable for this licence only.<br>RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.                                                                                                                                                                                                                                       |                                        |                                            |                      |

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| 5 | <b>Case No.:</b> 6/3/83-ALC1/2009                                                                                                                                                                                        | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case Deferred |
|   | HQ File :01/83/050/00015/AM10/                                                                                                                                                                                           | RLA File :10/24/040/00149/AM09/        | Lic.No/Date:1010033306<br>03.04.2009       | Defer Date:25.11.2009        |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for weeks for wants of comments from Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                        |                                            |                              |

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| <b>Case No.:</b> 9/13/83-ALC1/2009                                                                                                                                                             | Party Name:EAST INDIA TECHNOLOGIES PRIVATE LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009                         | <b>Status:</b> Case Approved |
| HQ File :01/83/050/00218/AM10/                                                                                                                                                                 | RLA File :07/21/040/01280/AM09/                    | Lic.No/Date:0710064052<br>06.04.2009                               | Defer Date:                  |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 28.10.2009 as under:- |                                                    |                                                                    |                              |
| Export Item                                                                                                                                                                                    | Qty.                                               | Import Item                                                        | Qty.                         |
| Pallet wood of various sizes made out of technical wood                                                                                                                                        | 1 CBM                                              | Technical wood (blend of various waste hard wood) of various sizes | 1 CBM                        |
| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                        |                                                    |                                                                    |                              |

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| <b>Case No.:</b> 19/7/83-ALC1/2009 | Party Name:Banco Products (I) Ltd, Baroda | Meet No/Date:31/83-ALC1/2009 | <b>Status:</b> Case |
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| 7 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                | 28.10.2009                           | Deferred    |
|   | HQ File :01/83/050/00082/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                              | RLA File :34/24/040/0216/AM09/ | Lic.No/Date:3410023979<br>15.04.2009 | Defer Date: |
|   | <b>Decision :</b> The Committee considered the case as per agenda. The reply to the D/L dated 20.7.2009 has not been received in spite of reminder dated 4.9.2009. The firm vide letter dated 14.9.2009 have requested to give 10 days time to give reply to the D/L. The reply has not so far been received. Final reminder issued on 22.10.2009. The Committee accordingly decided to defer the case for two weeks.. Accordingly the case may be re-listed on 11.11.2009. |                                |                                      |             |

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| 8 | <b>Case No.:13/4/83-ALC1/2009</b>                                                                                                                                                                                                   | Party Name:ARTEK SURFIN CHEMICALS LIMITED. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009                                                                                      | <b>Status:Case Approved</b>                                           |
|   | HQ File :01/83/050/00028/AM10/                                                                                                                                                                                                      | RLA File :03/94/040/00001/AM10/            | Lic.No/Date:0310515023<br>09.04.2009                                                                                            | Defer Date:                                                           |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/20/2009-Ch-II dated 27.10.2009 as under:- |                                            |                                                                                                                                 |                                                                       |
|   | Export Item                                                                                                                                                                                                                         | Qty.                                       | Import Item                                                                                                                     | Qty.                                                                  |
|   | Magnum 897 Brtightner<br>(containing 7% Sodium Saccharine,<br>33.30% Sodium Sulphite, 20% Allyl<br>1Chloride, 2.50% Epichlorohydrin,<br>17.50% Butanediol and 8.5%<br>Propargyl Alcohol)                                            | 1 Kg                                       | 1. Sodium Saccharine<br>2. Sodium Sulphite<br>3. Allyl 1Chloride<br>4. Epichlorohydrin<br>5. Butynediol<br>6. Propargyl Alcohol | 0.070 Kg<br>0.333 Kg<br>0.200 Kg<br>0.0250 Kg<br>0.175 Kg<br>0.085 Kg |
|   | Omni Additive 902<br>(Containing 12.20% Sodium<br>Sulphite, 8.60% Allyl Chloride and<br>17.20% Sodium Saccharine)                                                                                                                   | 1 Kg                                       | 1. Sodium Sulphite<br>2. Allyl 1Chloride<br>3. Sodium Saccharine                                                                | 0.122 Kg<br>0.086 Kg<br>0.172 Kg                                      |
|   | Omni Additive 962<br>(Containing 12.50% Sodium<br>Sulphite, 8.80% Allyl Chloride and<br>17% Sodium Saccharine)                                                                                                                      | 1 Kg                                       | 1. Sodium Sulphite<br>2. Allyl 1Chloride<br>3. Sodium Saccharine                                                                | 0.120 Kg<br>0.088 Kg<br>0.170 Kg                                      |
|   | Omni Additive 992<br>(Containing 12.50% Sodium<br>Sulphite, 8.80% Allyl Chloride and<br>18% Sodium Saccharine)                                                                                                                      | 1 Kg                                       | 1. Sodium Sulphite<br>2. Allyl 1Chloride<br>3. Sodium Saccharine                                                                | 0.125 Kg<br>0.088 Kg<br>0.180 Kg                                      |
|   | Hallmark AS 6 EX<br>(Containing 9.30% PPS Solid,<br>2.40% Propargyl Alcohol, 4.70%                                                                                                                                                  | 1 Kg                                       | 1. PPS Solid<br>2. Propargyl Alcohol<br>3. Butynediol                                                                           | 0.093 Kg<br>0.024 Kg<br>0.047 Kg                                      |

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| Butynediol, 5.60% Sodium Sulphite, 10% Sodium Saccharine and 3.70% Allyl Chloride)                                                                                                       |      | 4. Sodium Sulphite<br>5. Sodium Saccharine<br>6. Allyl Chloride                                                                               | 0.056 Kg<br>0.100 Kg<br>0.037 Kg                                                 |
| Hallmark AS 26 EX<br>(Containing 12.20% PPS Solid, 2.40% Propargyl Alcohol, 6% Butynediol, 6.30% Ethylene Oxide, 5.60% Sodium Sulphite, 3.60% Allyl Chloride and 15% Sodium Saccharine ) | 1 Kg | 1. PPS Solid<br>2. Propargyl Alcohol<br>3. Butynediol<br>4. Ethylene Oxide<br>5. Sodium Sulphite<br>6. Sodium Saccharine<br>7. Allyl Chloride | 0.122 Kg<br>0.024 Kg<br>0.060 Kg<br>0.063 Kg<br>0.056 Kg<br>0.150 Kg<br>0.036 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 9 | Case No.:5/27/83-ALC1/2009                                                                                                                                                                                                                | Party Name:CLARIANT CHEMICALS [INDIA] LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case Deferred  |
|   | HQ File :01/83/050/00497/AM10/                                                                                                                                                                                                            | RLA File :03/94/040/00037/AM10/           | Lic.No/Date:0310518481<br>05.05.2009       | Defer Date:25.11.2009 |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                           |                                            |                       |

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| 10 | Case No.:2/13/83-ALC1/2009                                                                                                                                                                     | Party Name:NISHA INDUSTRIES LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009        | Status:Case Approved |
|    | HQ File :01/83/050/00211/AM10/                                                                                                                                                                 | RLA File :05/24/040/00076/AM10/  | Lic.No/Date:0510241548<br>15.05.2009              | Defer Date:          |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 28.10.2009 as under:- |                                  |                                                   |                      |
|    | Export Item                                                                                                                                                                                    | Qty.                             | Import Item                                       | Qty.                 |
|    | Self adhesive labels<br>(Stickers made from self adhesive paper GSM : 150 +/- 10% variation)                                                                                                   | 1 Sq.mtr.                        | Self adhesive paper, GSM : 150+/- 10% (Variation) | 1.05 Sq. mtr.        |
|    | RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                        |                                  |                                                   |                      |

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| Case No.:1/11/83-ALC1/2009 | Party Name:AQUAPHARM CHEMICALS PVT.LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case Approved |
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HQ File :01/83/050/00164/AM10/

RLA File :31/24/040/00032/AM10/

Lic.No/Date:3110038559  
27.05.2009

Defer Date:

**Decision :** The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/185/2002-Ch-II dated 5.10.2009 as under:-

| Export Item                                                                                                                                                                | Qty. | Import Item                                                                                | Qty.     |
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| Aquacid 6010 Ex Blend of 31.6% Aquacid 1054 EX (Tetra Sodium salt of 1-hydroxy ethylidene -1,1-diphosphonic acid 33.2% Aquacid 108 EX (Amino trimethylene phosphonic acid) | 1 Kg | 1. 31.6% Aquacid 1054 EX (Tetra sodium salt of 1-hydroxy ethylidene-1,1-diphosphonic acid  | 0.316 Kg |
|                                                                                                                                                                            |      | 2. 33.2% Aquacid 108 EX (Amino trimethylene phosphonic acid)                               | 0.332 Kg |
|                                                                                                                                                                            |      | 3. Aquacid 1067 EX (Diethylene triamine penta methylene phosphonic acid hepta sodium salt) | 0.025 Kg |
|                                                                                                                                                                            |      | 4. Caustic Potash Flakes                                                                   | 0.044 Kg |
|                                                                                                                                                                            |      | 5. Caustic Soda (Liquid Form)                                                              | 0.071 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 12 | Case No.:4/27/83-ALC1/2009                                                                                                                                                                                                                                                                  | Party Name:CLARIANT CHEMICALS [INDIA] LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case Deferred  |
|    | HQ File :01/83/050/00496/AM10/                                                                                                                                                                                                                                                              | RLA File :03/94/040/00135/AM10/           | Lic.No/Date:0310521542<br>27.05.2009       | Defer Date:25.11.2009 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 27/10/2009 by Deptt. of C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009.. |                                           |                                            |                       |

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| 13 | Case No.:2/11/83-ALC1/2009                                                                                                                                                                                                        | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case Deferred  |
|    | HQ File :01/83/050/00165/AM10/                                                                                                                                                                                                    | RLA File :10/24/040/00007/AM10/        | Lic.No/Date:1010033810<br>28.05.2009       | Defer Date:25.11.2009 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                        |                                            |                       |

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|  | Case No.:3/11/83-ALC1/2009 | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case Deferred |
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| 14                                                                                                                                                                                                                                | HQ File :01/83/050/00166/AM10/ | RLA File :10/24/040/00011/AM10/ | Lic.No/Date:1010033812<br>28.05.2009 | Defer<br>Date:25.11.2009 |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                |                                 |                                      |                          |

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| 15                                                                                                                                                                                                                                | <b>Case No.:4/11/83-ALC1/2009</b> | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|                                                                                                                                                                                                                                   | HQ File :01/83/050/00167/AM10/    | RLA File :10/24/040/00013/AM10/        | Lic.No/Date:1010033814<br>28.05.2009       | Defer<br>Date:25.11.2009    |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                   |                                        |                                            |                             |

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| 16                                                                                                                                                                                                                                | <b>Case No.:5/11/83-ALC1/2009</b> | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|                                                                                                                                                                                                                                   | HQ File :01/83/050/00168/AM10/    | RLA File :10/24/040/00018/AM10/        | Lic.No/Date:1010033831<br>28.05.2009       | Defer<br>Date:25.11.2009    |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                   |                                        |                                            |                             |

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| 17                                                                                                                                                                                                                                                                                                                        | <b>Case No.:6/11/83-ALC1/2009</b> | Party Name:V.S. Polymers (P) Ltd, | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|                                                                                                                                                                                                                                                                                                                           | HQ File :01/83/050/00169/AM10/    | RLA File :05/24/040/0049/AM10/    | Lic.No/Date:0510242473<br>28.05.2009       | Defer Date:                 |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of information from the firm to the D/L issued on 31/8/2009 from Deptt. of C&PC (Chem.Div.). Reminder issued on 7.10.2009. Accordingly the case may be re-listed on 11.11.2009.. |                                   |                                   |                                            |                             |

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| 18 | <b>Case No.:11/11/83-ALC1/2009</b>                                                                                                                                                                                                  |  | Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD. |             | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 |      | <b>Status:Case Approved</b> |  |
|    | HQ File :01/83/050/00174/AM10/                                                                                                                                                                                                      |  | RLA File :03/94/040/01115/AM09/                |             | Lic.No/Date:0310521839<br>29.05.2009       |      | Defer Date:                 |  |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/50/2006-Ch-II dated 28.10.2009 as under:- |  |                                                |             |                                            |      |                             |  |
|    | Export Item                                                                                                                                                                                                                         |  | Qty.                                           | Import Item |                                            | Qty. |                             |  |

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| As Approved by NC | -do- | As Approved by NC | - do - |
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RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 19 | <b>Case No.:17/11/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                        | Party Name:V.S. Polymers (P) Ltd, | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00180/AM10/                                                                                                                                                                                                                                                                                            | RLA File :05/24/040/0084/AM10/    | Lic.No/Date:0510242715<br>1.06.2009        | Defer Date:                     |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of information from the firm to the D/L issued on 31/8/2009 from Deptt. of C&PC (Chem.Div.). Reminder issued on 7.10.2009. Accordingly the case may be re-listed on 11.11.2009.. |                                   |                                            |                                 |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|---------------------------------|
| 20 | <b>Case No.:18/11/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                      | Party Name:SILVER OAK LABORATORIES<br>PVT.LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00181/AM10/                                                                                                                                                                                                                                                                                          | RLA File :05/24/040/00115/AM10/                | Lic.No/Date:0510242775<br>02.06.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 25/9/2009 issued by this office. The Committee decided to issue reminder. Accordingly the case may be re-listed on 25.11.2009.. |                                                |                                            |                                 |

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|---------------------------------|
| 21 | <b>Case No.:21/11/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:CLARIANT CHEMICALS [INDIA]<br>LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00184/AM10/                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :03/94/040/00163/AM10/              | Lic.No/Date:0310522192<br>02.06.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 10/7/2009 by Deptt. of C&PC (Chem.Div.) followed by reminder dated 2.9.09. The Committee decided to issue final reminder to the firm. Accordingly the case may be re-listed on 25.11.2009. Final reminder issued on 28.10.09. |                                              |                                            |                                 |

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|---------------------------------|
| 22 | <b>Case No.:22/11/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:CLARIANT CHEMICALS [INDIA]<br>LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00185/AM10/                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :03/94/040/00133/AM10/              | Lic.No/Date:0310522194<br>02.06.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 10/7/2009 by Deptt. of C&PC (Chem.Div.) followed by reminder dated 2.9.09. The Committee decided to issue final reminder to the firm. Accordingly the case may be re-listed on 25.11.2009. Final reminder issued on 28.10.09. |                                              |                                            |                                 |

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| 23 | <b>Case No.:</b> 3/27/83-ALC1/2009                                                                                                                                                                                                                                                                                                        | Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00495/AM10/                                                                                                                                                                                                                                                                                                            | RLA File :06/24/040/00006/AM10/                      | Lic.No/Date:0610015606<br>02.06.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 8/10/2009 by Deptt. of C&PC (Chem.Div.). Reminder dated 28.10.09 issued by this office. Accordingly the case may be re-listed on 25.11.2009.. |                                                      |                                            |                                        |

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|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 24 | <b>Case No.:</b> 28/11/83-ALC1/2009                                                                                                                                                                                                                                                                                                                             | Party Name:VVF LIMITED,         | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00191/AM10/                                                                                                                                                                                                                                                                                                                                  | RLA File :03/95/040/00542/AM09/ | Lic.No/Date:0310522497<br>03.06.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and noted that the Central Excise Data called for from the firm vide letter dated 7.10.2009 is awaited. The Committee decided to issue reminder to the firm and defer the case for four weeks. Accordingly the case may be re-listed on 25.11.2009. Reminder to the firm issued on 6.11.2009. |                                 |                                            |                                        |

|    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                          |                                            |                                        |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|----------------------------------------|
| 25 | <b>Case No.:</b> 6/27/83-ALC1/2009                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Party Name:SMI COATED PRODUCTS PVT. LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00498/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | RLA File :03/95/040/00139/AM10/          | Lic.No/Date:0310523129<br>09.06.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative DIPP present in the meeting and on the basis of written comments dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-<br><br>1. Production and consumption data for the old export product (i.e. Self Adhesive Paper using Ahesive of 100% solid) duly certified by Central Excise.<br><br>Accordingly the case may be re-listed on 25.11.2009. |                                          |                                            |                                        |

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|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|----------------------------------------|
| 26 | <b>Case No.:</b> 11/27/83-ALC1/2009                                                                                                                                                                                               | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00503/AM10/                                                                                                                                                                                                    | RLA File :10/24/040/00023/AM10/        | Lic.No/Date:1010033967<br>09.06.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                        |                                            |                                        |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|-----------------------------|
| 27 | <b>Case No.:21/13/83-ALC1/2009</b>                                                                                                                                                                                                                                             | Party Name:UDYOGI INTERNATIONAL PRIVATE LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00230/AM10/                                                                                                                                                                                                                                                 | RLA File :02/24/040/00047/AM10/                 | Lic.No/Date:0210127781<br>16.06.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 7/10/2009 issued by this office. Accordingly the case may be re-listed on 25.11.2009.. |                                                 |                                            |                             |

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------|
| 28 | <b>Case No.:10/14/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                             | Party Name:KANCOR INGREDIENTS LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Approved</b> |
|    | HQ File :01/83/050/00244/AM10/                                                                                                                                                                                                                                                                                                                                                                                 | RLA File :10/24/040/00025/AM10/       | Lic.No/Date:1010034139<br>23.06.2009       | Defer Date:                 |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative of Spices Board present in the meeting and on the basis of written comments provided vide Letter No.MKT/FNP/02/09-10 dt. 28.10.2009 stating that the weighted average yield of 82 MT comes to 8.53% whereas the firm has applied at 17.12 % yield, the Committee decided to approve the case at 17.12 % yield as under:- |                                       |                                            |                             |

| Item of Export         | Qty       | Item of Import     | Qty       |
|------------------------|-----------|--------------------|-----------|
| OLEORESIN BLACK PEPPER | 14.038 MT | LIGHT BLACK PEPPER | 82.000 MT |

This decision is applicable for this licence only.  
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

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|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 29 | <b>Case No.:13/14/83-ALC1/2009</b>                                                                                                                                                                                                 | Party Name:INDIA GLYCOLS LTD    | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Approved</b> |
|    | HQ File :01/83/050/00247/AM10/                                                                                                                                                                                                     | RLA File :05/24/040/00063/AM10/ | Lic.No/Date:0510244228<br>23.06.2009       | Defer Date:                 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/7/2003-Ch-II dated 12.10.2009 as under:- |                                 |                                            |                             |

| Export Item                                                                                   | Qty. | Import Item                                                                                                                                                        | Qty.                                                                            |
|-----------------------------------------------------------------------------------------------|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|
| Brake Fluid (IGDOT 12037-P) (Containing 18% of DEGME 39% of TEGMEE 25% of PEG 200 20% of DEG) | 1 Kg | 1. Denatured Ethyl Alcohol<br>2. Diethylene Glycol (DEG)<br>3. Triethyl Amine<br>4. Sodium Nitrate<br>5. Butylated Hydroxy Toluene<br>6. Benzotriazole<br>7. Borax | 0.961 Kg<br>0.335 Kg<br>0.03 Kg<br>0.002 Kg<br>0.001 Kg<br>0.001 Kg<br>0.002 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 30 | <b>Case No.:2/15/83-ALC1/2009</b>                                                                                                                                                                                                 | Party Name:KANCOR INGREDIENTS LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00253/AM10/                                                                                                                                                                                                    | RLA File :10/24/040/00022/AM10/       | Lic.No/Date:1010034185<br>25.06.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                       |                                            |                                 |

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| Case No.:8/15/83-ALC1/2009                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:FICUS PAX PVT. LTD.,                              | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case<br>Approved |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|--------------------------------------------|-------------------------|-------|---------------------|----------|----|-----------------------------------------------------------|-------------|----|------------------------------------------|-------------|----|------------------------------------------|------------|----|-------------------------------------|--------------|----|---------------------------------------------|--------------|----|------------------------------------------------------|--------------|----|-----------------------------------------------------|------------|----|--------------------------------------------------------------|-------------|
| HQ File :01/83/050/00259/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | RLA File :07/21/040/00240/AM10/                              | Lic.No/Date:0710065658<br>29.06.2009       | Defer Date:             |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 28.10.2009 as under:-                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                              |                                            |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| <b><u>EXPORT ITEM</u></b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                              |                                            |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| <table><tr><th>S.No.</th><th>Description of Item</th><th>Quantity</th></tr><tr><td>1.</td><td>PALLET WOOD 48 X 40(1219.20X838.20 MM) PART NO.873-0028 A</td><td>150.000 NO.</td></tr><tr><td>2.</td><td>PALLET 48” X 33 “ WOOD PART NO.873-0097A</td><td>250.000 NO.</td></tr><tr><td>3.</td><td>PALLET COUGERI J MODEL PART NO.873-0273A</td><td>50.000 NO.</td></tr><tr><td>4.</td><td>PALLET APTF10KW01 PART NO.873-0307A</td><td>1000.000 NO.</td></tr><tr><td>5.</td><td>PALLET WOOD SURT 10000XLI PART NO.873-0175C</td><td>5000.000 NO.</td></tr><tr><td>6.</td><td>PALLET LYNX2&amp;COUGER2 J MODEL CROHS PART NO.873-0052B</td><td>1500.000 NO.</td></tr><tr><td>7.</td><td>PALLET STD CHINA 1200 MM X 1000MM PART NO.873-3005A</td><td>25.000 NO.</td></tr><tr><td>8.</td><td>PALLET 600 X 1070 MM NETSHEL TER SX 500 LB PART NO.873-0242D</td><td>100.000 NO.</td></tr></table> |                                                              |                                            |                         | S.No. | Description of Item | Quantity | 1. | PALLET WOOD 48 X 40(1219.20X838.20 MM) PART NO.873-0028 A | 150.000 NO. | 2. | PALLET 48” X 33 “ WOOD PART NO.873-0097A | 250.000 NO. | 3. | PALLET COUGERI J MODEL PART NO.873-0273A | 50.000 NO. | 4. | PALLET APTF10KW01 PART NO.873-0307A | 1000.000 NO. | 5. | PALLET WOOD SURT 10000XLI PART NO.873-0175C | 5000.000 NO. | 6. | PALLET LYNX2&COUGER2 J MODEL CROHS PART NO.873-0052B | 1500.000 NO. | 7. | PALLET STD CHINA 1200 MM X 1000MM PART NO.873-3005A | 25.000 NO. | 8. | PALLET 600 X 1070 MM NETSHEL TER SX 500 LB PART NO.873-0242D | 100.000 NO. |
| S.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Description of Item                                          | Quantity                                   |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET WOOD 48 X 40(1219.20X838.20 MM) PART NO.873-0028 A    | 150.000 NO.                                |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 2.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET 48” X 33 “ WOOD PART NO.873-0097A                     | 250.000 NO.                                |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 3.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET COUGERI J MODEL PART NO.873-0273A                     | 50.000 NO.                                 |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 4.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET APTF10KW01 PART NO.873-0307A                          | 1000.000 NO.                               |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 5.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET WOOD SURT 10000XLI PART NO.873-0175C                  | 5000.000 NO.                               |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 6.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET LYNX2&COUGER2 J MODEL CROHS PART NO.873-0052B         | 1500.000 NO.                               |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 7.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET STD CHINA 1200 MM X 1000MM PART NO.873-3005A          | 25.000 NO.                                 |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| 8.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PALLET 600 X 1070 MM NETSHEL TER SX 500 LB PART NO.873-0242D | 100.000 NO.                                |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |
| <b><u>IMPORT ITEM</u></b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                              |                                            |                         |       |                     |          |    |                                                           |             |    |                                          |             |    |                                          |            |    |                                     |              |    |                                             |              |    |                                                      |              |    |                                                     |            |    |                                                              |             |

| S.No. | Description of Item                                                  | Quantity                    |
|-------|----------------------------------------------------------------------|-----------------------------|
| 1.    | Technical wood (blend of various waste hard wood) of various sizes   | 1 CBM/CBM content in export |
| 2.    | 2.5X0.113", 15 DEG COIL WIRE COLLATED NAIL RING SHANK 2.5X2870.20 MM | Net to net                  |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

|                                |                                 |                                            |                         |
|--------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| Case No.:7/27/83-ALC1/2009     | Party Name:FICUS PAX PVT. LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case<br>Approved |
| HQ File :01/83/050/00499/AM10/ | RLA File :07/21/040/00369/AM10/ | Lic.No/Date:0710065932<br>14.07.2009       | Defer Date:             |

**Decision :** The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 28.10.2009 as under:-

#### **EXPORT ITEM**

| S.No. | Description of Item                                   | Quantity      |
|-------|-------------------------------------------------------|---------------|
| 1.    | PALLET T-SURUGI 873-0398                              | 100.000 NO.   |
| 2.    | PALLET STD CHINA 1200MM X 1000MM<br>873-3005A         | 100.000 NO.   |
| 3.    | PALLET -SURUGI J MODEL 873-0273A                      | 100.000 NO.   |
| 4.    | PALLET WOOD 48 X 40 873-0028A                         | 200.000 NO.   |
| 5.    | PALLET 600X 1070MM NETSHEL TER SX 500LB<br>.873-0242d | 200.000 NO.   |
| 6.    | PALLET LYNXII & COUGARII J MODEL<br>873-0274A         | 50.000 NO.    |
| 7.    | PALLET 600 X 1070MM NETS TER VL 500LB<br>873-0428     | 200.000 NO.   |
| 8.    | PALLET WOOD EURO LITE CHINA<br>873-3002A              | 100.000 NO.   |
| 9.    | PALLET APTF10KW01<br>873-0307A                        | 3700.000 NO.  |
| 10.   | PALLET 775 X 600MM SUA30000XL<br>873-0370             | 6000.000 NO.  |
| 11.   | PALLET WOOD 30 X 15<br>873-0050A                      | 15000.000 NO. |

|     |                                                    |               |
|-----|----------------------------------------------------|---------------|
| 12. | PALLET WOOD 31 X 48<br>873-0051B                   | 3000.000 NO.  |
| 13. | PALLET LYNX2 & CLUGAR2 J MODEL CROHS<br>873-0052B  | 4000.000 NO.  |
| 14. | PALLET 48" X 33" WOOD<br>873-0097A (1219X838.20MM) | 250.000 NO.   |
| 15. | PALLET WOOD SURT 10000XLI<br>873-0175C             | 10000.000 NO. |

### **IMPORT ITEM**

| S.No. | Description of Item                                                  | Quantity                    |
|-------|----------------------------------------------------------------------|-----------------------------|
| 1.    | Technical wood (blend of various waste hard wood) of various sizes   | 1 CBM/CBM content in export |
| 2.    | 2.5X0.113", 15 DEG COIL WIRE COLLATED NAIL RING SHANK 2.5X2870.20 MM | Net to net                  |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

|    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                          |                                            |                                        |
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| 33 | <b>Case No.:</b> 13/27/83-ALC1/2009                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:VACMET PACKAGING (INDIA)P.LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00505/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RLA File :06/24/040/00012/AM10/          | Lic.No/Date:0610015941<br>21.07.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-<br><br>1. The specification of import item<br>2. Justification for 10% wastage in printing only<br>3. Reason for change in GSM of export as compared to import item<br><br>Accordingly the case may be re-listed on 25.11.2009. |                                          |                                            |                                        |

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| <b>Case No.:</b> 10/27/83-ALC1/2009                                                                                                    | Party Name:SUD-CHEMIE INDIA PVT LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Approved</b> |
| HQ File :01/83/050/00502/AM10/                                                                                                         | RLA File :10/24/040/00029/AM10/      | Lic.No/Date:1010034594<br>22.07.2009       | Defer Date:                            |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of |                                      |                                            |                                        |

C&PC(Chem.Div.) forwarded vide their U.O. No.14010/23/2004-Ch-II dated 23.10.2009 as under:-

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| Export Item                                                                                                                                                                                                                                 | Qty.  | Import Item                                                                                                                                                                                    | Qty.                                                           |
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| Automobile Exhaust Catalyst Honeycomb Type: Envicat – 95080 (Size: 101.60 x 152.40 mm length) (Containing Palladium Content: 0.436 gm Alumina Content: 57 gm Y <sub>2</sub> O <sub>3</sub> content: 1.23 gm Cerium Oxide content: 12.60 gm) | 1 No. | 1. Relevant Ceramic Honeycomb Substrate (Size: 101.60 x 152.40 mm length)<br>2. Palladium as Palladium Nitrate Solution<br>3. Alumina Powder<br>4. Ytria Colloid<br>5. Colloidal Ceria Acetate | 1 No.<br><br>0.436 Kg<br><br>0.057 Kg<br>0.0088 Kg<br>0.063 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| <b>Case No.:</b> 16/27/83-ALC1/2009 | Party Name:SMI COATED PRODUCTS PVT. LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case Deferred |
| HQ File :01/83/050/00508/AM10/      | RLA File :03/95/040/00253/AM10/          | Lic.No/Date:0310529951<br>22.07.2009       | Defer<br>Date:25.11.2009     |

**Decision :**The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-

1. Detailed technical specification of import item No.1 and whether it is coated and uncoated
2. On the basis of GSM furnish of import item i.e. 70+20+62=154 GSM however, in the export size the GSM has been indicated 165 GSM. The reason for increase in GSM may be explained.

Accordingly the case may be re-listed on 25.11.2009.

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| <b>Case No.:</b> 5/19/83-ALC1/2009 | Party Name:LIBERTY WHITEWARE LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case Deferred |
| HQ File :01/83/050/00346/AM10/     | RLA File :05/24/040/00235/AM10/    | Lic.No/Date:0510246581<br>24.07.2009       | Defer<br>Date:25.11.2009     |

**Decision :**The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments vide U.O.No.7/344/08-TSW dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-

- 1) Consumption of all the raw materials and consumables separately, both quantity and value wise with corresponding Production of ceramic Sanitaryware for the last two years duly endorsed by concerned Central Excise Range.

2) Separate weight of Ceramic body and glaze in the ceramic Sanitaryware and requirement of the raw materials separately for both, per Kg content of export product.

3) Production of item of export under reference for last 2 years qty. & value wise duly certified by Central Excise.

Accordingly the case may be re-listed on 25.11.2009.

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| 37 | Case No.:7/19/83-ALC1/2009                                                                                                                                                                                                                                                                        | Party Name:SUD-CHEMIE INDIA PVT LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009                                                                                                                                                                                                       | Status:Case<br>Approved                                                          |
|    | HQ File :01/83/050/00348/AM10/                                                                                                                                                                                                                                                                    | RLA File :10/24/040/00009/AM10/      | Lic.No/Date:1010034648<br>24.07.2009                                                                                                                                                                                                             | Defer Date:                                                                      |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/23/2004-Ch-II dated 27.10.2009 as under:-                                                               |                                      |                                                                                                                                                                                                                                                  |                                                                                  |
|    | Export Item                                                                                                                                                                                                                                                                                       | Qty.                                 | Import Item                                                                                                                                                                                                                                      | Qty.                                                                             |
|    | Automobile Exhaust Catalyst Honeycomb Type: Envicat – 95044 (Size: 80.77 x 169.77 x 152.40 mm length)<br>(Containing Palladium Content: 0.572 gm<br>Rhodium content: 0.0636 gm<br>Alumina Content: 107.00 gm<br>Y <sub>2</sub> O <sub>3</sub> content: 1.96 gm<br>Cerium Oxide content: 19.52 gm) | 1 No.                                | 1. Relevant Ceramic Honeycomb Substrate (Size: 80.77 x 169.77 x 152.40 mm length)<br>2. Palladium as Palladium Nitrate Solution<br>3. Rhodium as Rhodium Nitrate Solution<br>4. Alumina Powder<br>5. Ytria Colloid<br>6. Colloidal Ceria Acetate | 1 No.<br><br>0.572 Kg<br><br>0.0636 Kg<br><br>0.107 Kg<br>0.0140 Kg<br>0.0976 Kg |
|    | RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                                                                                                                           |                                      |                                                                                                                                                                                                                                                  |                                                                                  |

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| 38 | Case No.:12/27/83-ALC1/2009                                                                                                                                                                                                             | Party Name:SHREE SALES CORPORATION | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case<br>Deferred  |
|    | HQ File :01/83/050/00504/AM10/                                                                                                                                                                                                          | RLA File :13/24/040/00008/AM10/    | Lic.No/Date:1310029497<br>27.07.2009       | Defer<br>Date:25.11.2009 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                    |                                            |                          |

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|  | Case No.:10/19/83-ALC1/2009 | Party Name:THOMSON PRESS INDIA LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case<br>Deferred |
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| 39                                                                                                                                                                                                                                                                             | HQ File :01/83/050/00351/AM10/ | RLA File :05/24/040/00210/AM10/ | Lic.No/Date:0510246771<br>28.07.2009 | Defer<br>Date:25.11.2009 |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 7/10/2009 issued by this office. Accordingly the case may be re-listed on 25.11.2009.. |                                |                                 |                                      |                          |

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| 40                                                                                                                                                                                                                                                                             | <b>Case No.:12/19/83-ALC1/2009</b> | Party Name:DIVINE IMPEX,        | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                                                                | HQ File :01/83/050/00353/AM10/     | RLA File :03/94/040/00348/AM10/ | Lic.No/Date:0310530995<br>28.07.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 7/10/2009 issued by this office. Accordingly the case may be re-listed on 25.11.2009.. |                                    |                                 |                                            |                                 |

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| 41                                                                                                                                                                                                                                        | <b>Case No.:13/19/83-ALC1/2009</b> | Party Name:DORF-KETAL CHEMICALS INDIA<br>PVT.LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                           | HQ File :01/83/050/00354/AM10/     | RLA File :03/94/040/00335/AM10/                   | Lic.No/Date:0310531025<br>28.07.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                    |                                                   |                                            |                                 |

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| 42                                                                                                                                                                                                                                       | <b>Case No.:14/19/83-ALC1/2009</b> | Party Name:INDOTAN CHEMICALS LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                          | HQ File :01/83/050/00355/AM10/     | RLA File :02/24/040/00052/AM10/    | Lic.No/Date:0210129692<br>29.07.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 25.11.09 |                                    |                                    |                                            |                                 |

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| 43                                                                                                                                                                                                                                                                                                                             | <b>Case No.:15/19/83-ALC1/2009</b> | Party Name:RUPANA PAPER MILLS LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                                                                                                                | HQ File :01/83/050/00356/AM10/     | RLA File :05/24/040/00186/AM10/    | Lic.No/Date:0510246893<br>29.07.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 20.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-                                                   |                                    |                                    |                                            |                                 |
| 1. Function of each chemical to be imported in the production process.<br>2. Chemical name of import item No.6 i.e. DSR/Bubond, retention aid and anti stickies chemicals.<br>3. Last one year production/consumption data duly certified by Central Excise.<br>4. Details of indigenous input along with its quantity, if any |                                    |                                    |                                            |                                 |

Accordingly the case may be re-listed on 25.11.2009.

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| 44 | <b>Case No.:15/27/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:SHRENO LIMITED, (GLASS DIVISION) | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00507/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | RLA File :34/24/040/00062/AM10/             | Lic.No/Date:3410024814<br>31.07.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments vide U.O.No.7/293/2009-TSW dt. 27.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-<br><br>1) Reason for the higher percentage of borax in the export product<br>2) To indicate function of cerium oxide in the drinking glass tumbler<br>3) To give consumption of all the raw materials with corresponding production of Drinking Glasses Tumbler for the last two years duly endorsed by concerned Central Excise range.<br><br>Accordingly the case may be re-listed on 25.11.2009. |                                             |                                            |                             |

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| Case No.:18/27/83-ALC1/2009                                                                                                                                                                                                         | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | Status:Case<br>Approved |
| HQ File :01/83/050/00510/AM10/                                                                                                                                                                                                      | RLA File :03/95/040/00274/AM10/         | Lic.No/Date:0310531633<br>31.07.2009       | Defer Date:             |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/93/2007-Ch-II dated 26.10.2009 as under:- |                                         |                                            |                         |
| Export Item                                                                                                                                                                                                                         | Qty.                                    | Import Item                                | Qty.                    |
| STERO NC 0D0<br>(Nonyl Phenyl Poly Glycol Ether/Nonyl Phenol<br>4 mole Ethoxylate)                                                                                                                                                  | 1 Kg.                                   | 1. Nonyl Phenol<br>2. Ethylene Oxide       | 0.566 Kg<br>0.453 Kg    |
| STERO CO CEO<br><br>(Polyethylene Triglyceride Ricinoleic<br>Acid/Triglyceride Ricinolic Acid 48 Mole<br>Ethoxylate)                                                                                                                | 1 Kg                                    | Ethylene Oxide                             | 0.708 Kg                |
| STERNIL AAG (40)<br>(Mixture of Anionic & Nonionic Surfactants<br>Containing 30% Sodium Sulphite)                                                                                                                                   | 1 Kg                                    | Sodium Sulphite                            | 0.300 Kg                |

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|                                                                                                         | STEROL 1618H0<br>(Cetostearyl Alcohol Poly Glycol Ether/Cetostearyl Alcohol 70 mole Ethoxylate) | 1 Kg | 1. Cetostearyl Alcohol<br>2. Ethylene Oxide    | 0.078 Kg<br>0.941 Kg |
|                                                                                                         | STEROL 1618D0<br>(Cetostearyl Alcohol Poly Glycol Ether/Cetostearyl Alcohol 40 mole Ethoxylate) | 1 Kg | 1. Cetostearyl Alcohol<br>2. Ethylene Oxide    | 0.128 kg<br>0.890 Kg |
|                                                                                                         | STEROL 13BGE0<br>(Tri Decyl Alcohol Ethoxylate/Tridecyl Alcohol 20 mole Ethoxylate)             | 1 Kg | 1. Iso Tri Decanol (ITDA)<br>2. Ethylene Oxide | 0.170 kg<br>0.748 Kg |
| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |                                                                                                 |      |                                                |                      |

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| 46 | <b>Case No.:9/27/83-ALC1/2009</b>                                                                                                                                                                                                         | Party Name:ARTEK SURFIN CHEMICALS LIMITED. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00501/AM10/                                                                                                                                                                                                            | RLA File :03/94/040/00359/AM10/            | Lic.No/Date:0310532610<br>06.08.2009       | Defer Date:25.11.2009       |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                            |                                            |                             |

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| 47 | <b>Case No.:3/23/83-ALC1/2009</b>                                                                                                                                                                                                         | Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00444/AM10/                                                                                                                                                                                                            | RLA File :03/94/040/01134/AM09/                | Lic.No/Date:0310534061<br>18.08.2009       | Defer Date:25.11.2009       |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                                |                                            |                             |

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| 48 | <b>Case No.:14/27/83-ALC1/2009</b>                                                                                                                                                                                                                                 | Party Name:TEMPLE PACKAGING PRIVATE LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00506/AM10/                                                                                                                                                                                                                                     | RLA File :03/95/040/00290/AM10/             | Lic.No/Date:0310533966<br>18.08.2009       | Defer Date:25.11.2009       |
|    | <b>Decision :</b> The Committee considered the case as per agenda and noted that endorsement copy of reply from the firm has been received on 23/10/2009 and defer consideration of the case for four weeks.. Accordingly the case may be re-listed on 25.11.2009. |                                             |                                            |                             |

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| 49 | <b>Case No.:4/23/83-ALC1/2009</b>                                                                                                            | Party Name:VIVIMED LABS LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00445/AM10/                                                                                                               | RLA File :09/24/040/00140/AM10/ | Lic.No/Date:0910039026<br>19.08.2009       | Defer Date:25.11.2009       |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of |                                 |                                            |                             |

comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009.

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| 50 | <b>Case No.:5/23/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case deferred</b> |
|    | HQ File :01/83/050/00446/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | RLA File :31/24/040/00086/AM10/                  | Lic.No/Date:3110039627<br>19.08.2009       | Defer Date:                 |
|    | <b>Decision :</b> The Committee considered the case as per agenda . The representative of Deptt. of C&PC(Chem.Div) present in the meeting and stated that the case may be approved with 5% wastage as already decided in the earlier meeting of this Norms Committee in another case of the same firm. The Committee decided to check if same Committee allows 5% wastage. and defer consideration of the case for four weeks. Accordingly the case may be re-listed on 25.11.2009.<br><br>The position has been checked up. This Committee allows 5% wastage in Meeting No.29/83 dated 14.10.2009 in respect of Advance Authorization No.3110039149 dated 9.7.2009 issued to same firm. |                                                  |                                            |                             |

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| 51 | <b>Case No.:7/23/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                          | Party Name:RATHI DYE CHEM PVT.LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00448/AM10/                                                                                                                                                                                                                                                                                                             | RLA File :31/24/040/00078/AM10/   | Lic.No/Date:3110039630<br>19.08.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 7/10/2009 by Deptt. of C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. Endorsement copy of reply received on 30.10.09.. |                                   |                                            |                             |

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| 52 | <b>Case No.:9/23/83-ALC1/2009</b>                                                                                                                                                                                                         | Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00450/AM10/                                                                                                                                                                                                            | RLA File :03/94/040/00333/AM10/                | Lic.No/Date:0310534808<br>21.08.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                                |                                            |                             |

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| 53 | <b>Case No.:12/23/83-ALC1/2009</b>                                                                                                                                                                                                                                                  | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00453/AM10/                                                                                                                                                                                                                                                      | RLA File :03/95/040/00322/AM10/   | Lic.No/Date:0310535191<br>25.08.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 14/9/2009 by Deptt. of C&PC (Chem.Div.). Reminder dated 23.10.09 issued by this office. |                                   |                                            |                             |

Accordingly the case may be re-listed on 25.11.2009..

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| 54 | <b>Case No.:15/23/83-ALC1/2009</b>                                                                                                                                                                                                | Party Name:KANCOR INGREDIENTS LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00456/AM10/                                                                                                                                                                                                    | RLA File :10/24/040/00055/AM10/       | Lic.No/Date:1010035113<br>26.08.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                       |                                            |                                 |

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| <b>Case No.:1/26/83-ALC1/2009</b>                                                                                                                                                                                                   | Party Name:NAWAL PRAKASH AVIKEM<br>PVT.LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009     | <b>Status:Case<br/>Approved</b> |
| HQ File :01/83/050/00475/AM10/                                                                                                                                                                                                      | RLA File :03/95/040/00334/AM10/              | Lic.No/Date:0310537072<br>10.09.2009           | Defer Date:                     |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.46011/59/2009-PC-II dated 16.10.2009 as under:- |                                              |                                                |                                 |
| Export Item                                                                                                                                                                                                                         | Qty.                                         | Import Item                                    | Qty.                            |
| Semi Solidified Methanol<br>Gel                                                                                                                                                                                                     | 1 Kg                                         | 1. Methyl Alcohol                              | 0.8330 kg                       |
|                                                                                                                                                                                                                                     |                                              | 2. Cross Linked Acrylic Acid<br>Polymer Powder | 0.0049 Kg                       |
|                                                                                                                                                                                                                                     |                                              | 3. Veegum (Magnesium<br>Aluminium Silicate)    | 0.0015 Kg                       |
|                                                                                                                                                                                                                                     |                                              |                                                |                                 |
| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision ofNORMS COMMITTEE.                                                                                                                              |                                              |                                                |                                 |

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| 56 | <b>Case No.:3/26/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Party Name:SMI COATED PRODUCTS PVT.<br>LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00477/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | RLA File :03/95/040/00352/AM10/             | Lic.No/Date:0310537211<br>11.09.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative DIPP present in the meeting and on the basis of written comments dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-<br><br>1. Production and consumption data for the old export product (i.e. Self Adhesive Paper using Ahesive of 100% solid) duly certified by Central Excise.<br><br>Accordingly the case may be re-listed on 25.11.2009. |                                             |                                            |                                 |

Case No.:5/26/83-ALC1/2009

Party Name:KAYGEE-LOPAREX INDIA PVT.

Meet No/Date:31/83-ALC1/2009

Status:Case

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| 57 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | LTD.                            | 28.10.2009                           | Deferred                 |
|    | HQ File :01/83/050/00479/AM10/                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :03/94/040/00436/AM10/ | Lic.No/Date:0310537288<br>11.09.2009 | Defer<br>Date:25.11.2009 |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-<br><br>1. Bifurcation in the quantity of machined glazed, coated paper and release base paper along with their GSM<br>2. Exact name of catalyst and cross linker<br><br>Accordingly the case may be re-listed on 25.11.2009. |                                 |                                      |                          |

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| 58 | <b>Case No.:7/26/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                         | Party Name:ARIES DYE CHEM INDUSTRIES, | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00481/AM10/                                                                                                                                                                                                                                                                                                            | RLA File :08/24/040/00140/AM10/       | Lic.No/Date:0810082854<br>14.09.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 29/9/2009 by Deptt. of C&PC (Chem.Div.). Reminder dated 28.10.09 issued by this office. Accordingly the case may be re-listed on 25.11.2009.. |                                       |                                            |                                 |

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| 59 | <b>Case No.:21/27/83-ALC1/2009</b>                                                                                                                                                                                                                                                                                                                                                                     | Party Name:COOKSON INDIA PVT. LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00513/AM10/                                                                                                                                                                                                                                                                                                                                                                         | RLA File :04/24/040/00130/AM10/    | Lic.No/Date:0410107844<br>15.09.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 28.10.2009 offered by him the Committee decided to call for the following information from the firm as under:-<br><br>1. Net content of Iso Propyl Alcohol in export product<br><br>Accordingly the case may be re-listed on 25.11.2009. |                                    |                                            |                                 |

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| 60 | <b>Case No.:22/27/83-ALC1/2009</b>                                                                                                                                                                                                       | Party Name:COOKSON INDIA PVT. LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/83/050/00514/AM10/                                                                                                                                                                                                           | RLA File :04/24/040/00137/AM10/    | Lic.No/Date:0410107851<br>15.09.2009       | Defer<br>Date:25.11.2009        |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 25.11.09 |                                    |                                            |                                 |

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| 61 | <b>Case No.:</b> 23/27/83-ALC1/2009                                                                                                                                                                                                      | Party Name:COOKSON INDIA PVT. LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00515/AM10/                                                                                                                                                                                                           | RLA File :04/24/040/00128/AM10/    | Lic.No/Date:0410107866<br>15.09.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 25.11.09 |                                    |                                            |                                        |

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| 62 | <b>Case No.:</b> 24/27/83-ALC1/2009                                                                                                                                                                                                      | Party Name:CORTICA MFG ( INDIA ) PVT LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00516/AM10/                                                                                                                                                                                                           | RLA File :04/24/040/00102/AM10/          | Lic.No/Date:0410107872<br>15.09.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 25.11.09 |                                          |                                            |                                        |

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| 63 | <b>Case No.:</b> 1/27/83-ALC1/2009                                                                                                                                                                                                                                                     | Party Name:VIVIMED LABS LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Transferred<br>to Different<br>Section |
|    | HQ File :01/83/050/00493/AM10/                                                                                                                                                                                                                                                         | RLA File :09/24/040/00217/AM10/ | Lic.No/Date:0910039305<br>16.09.2009       | Defer<br>Date:28.10.2009                              |
|    | <b>Decision :</b> The Committee considered the case as per agenda. The representative of Deptt. of C&PC (Chem.Div.) stated that the export product is a drug intermediate and the firm has wrongly given ITC(HS) Code. The Committee decided to transfer the case to NC-III (DES-III). |                                 |                                            |                                                       |

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| 64 | <b>Case No.:</b> 27/27/83-ALC1/2009                                                                                                                                                                                   | Party Name:AJANTA OFFSET & PACKAGINGS LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00519/AM10/                                                                                                                                                                                        | RLA File :05/23/040/00047/AM10/            | Lic.No/Date:0510249484<br>17.09.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of hard copy from RLA. Accordingly the case may be re-listed on 25.11.2009. |                                            |                                            |                                        |

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| 65 | <b>Case No.:</b> 25/27/83-ALC1/2009                                                                                                                                                                                                        | Party Name:KRISHI RASA YAN EXPORTS PVT. LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/83/050/00517/AM10/                                                                                                                                                                                                             | RLA File :02/24/040/00126/AM10/               | Lic.No/Date:0210131727<br>18.09.2009       | Defer<br>Date:25.11.2009               |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from firm and RLA . Accordingly the case may be relisted on 25.11.09. |                                               |                                            |                                        |

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| 66 | <b>Case No.:26/27/83-ALC1/2009</b>                                                                                                                                                                                                        | Party Name:K.PATEL CHEMO PHARMA PVT LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00518/AM10/                                                                                                                                                                                                            | RLA File :03/94/040/00506/AM10/         | Lic.No/Date:0310538552<br>18.09.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 25.11.2009. |                                         |                                            |                             |

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| 67 | <b>Case No.:28/27/83-ALC1/2009</b>                                                                                                                                                             | Party Name:GA YATRISHKTI PAPER AND BOARDS LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009                                                                         | <b>Status:Case Approved</b>                       |
|    | HQ File :01/83/050/00520/AM10/                                                                                                                                                                 | RLA File :52/24/040/00011/AM10/                 | Lic.No/Date:5210028295<br>18.09.2009                                                                               | Defer Date:                                       |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 28.10.2009 as under:- |                                                 |                                                                                                                    |                                                   |
|    | Export Item                                                                                                                                                                                    | Qty.                                            | Import Item                                                                                                        | Qty.                                              |
|    | Coated paper Board, white back/grey back GSM: 200-450                                                                                                                                          | 1 MT                                            | 1. Waste Paper all grades<br>2. Latex L611 (50% DRC)<br>3. Calcium Carbonate (WMI)<br>4. Kaolin Clay (Ultra Gloss) | 1.10 MT<br>0.09828 MT<br>0.10000 MT<br>0.08644 MT |
|    | RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                        |                                                 |                                                                                                                    |                                                   |

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| 68 | <b>Case No.:29/27/83-ALC1/2009</b>                                                                                                                                                                                                                                        | Party Name:ALOK INDUSTRIES      | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Approved</b> |
|    | HQ File :01/83/050/00521/AM10/                                                                                                                                                                                                                                            | RLA File :05/23/040/00037/AM10/ | Lic.No/Date:0510249616<br>18.09.2009       | Defer Date:                 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and noted that RLA, CLA, New Delhi letter No.05/23/40/37/AM10 dated 11/9/2009 has intimated that the licence has been issued on repeat basis under para 4.7.1 of HBP and decided to withdrawn the case. |                                 |                                            |                             |

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| 69 | <b>Case No.:30/27/83-ALC1/2009</b>                                                                                                                                                                                                  | Party Name:FICUS PAX PVT. LTD., | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00522/AM10/                                                                                                                                                                                                      | RLA File :07/21/040/00545/AM10/ | Lic.No/Date:0710067106<br>18.09.2009       | Defer<br>Date:25.11.2009    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from firm. . Accordingly the case may be relisted on 25.11.09. |                                 |                                            |                             |

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|  | <b>Case No.:32/27/83-ALC1/2009</b> | Party Name:ARIES DYE CHEM INDUSTRIES, | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case Deferred</b> |
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| 70 | HQ File :01/83/050/00524/AM10/                                                                                                                                                                                                                                                                                                            | RLA File :08/24/040/00153/AM10/ | Lic.No/Date:0810083036<br>22.09.2009 | Defer<br>Date:25.11.2009 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 17/9/2009 by Deptt. of C&PC (Chem.Div.). Reminder dated 28.10.09 issued by this office. Accordingly the case may be re-listed on 25.11.2009.. |                                 |                                      |                          |

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| 71                                                                                                                                                                                                                                          | <b>Case No.:31/27/83-ALC1/2009</b> | Party Name:CORTICA MFG( INDIA ) PVT LTD | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                             | HQ File :01/83/050/00523/AM10/     | RLA File :04/24/040/00106/AM10/         | Lic.No/Date:0410107977<br>23.09.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from firm and RLA. . Accordingly the case may be relisted on 25.11.09. |                                    |                                         |                                            |                                 |

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| 72                                                                                                                                                                                                                    | <b>Case No.:33/27/83-ALC1/2009</b> | Party Name:NU-CORK PRODUCTS(P) LTD. | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                       | HQ File :01/83/050/00525/AM10/     | RLA File :05/24/040/00314/AM10/     | Lic.No/Date:0510249782<br>23.09.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of hard copy from RLA. Accordingly the case may be re-listed on 25.11.2009. |                                    |                                     |                                            |                                 |

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| 73                                                                                                                                                                                                                                | <b>Case No.:34/27/83-ALC1/2009</b> | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                   | HQ File :01/83/050/00526/AM10/     | RLA File :10/24/040/00062/AM10/        | Lic.No/Date:1010035372<br>24.09.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                    |                                        |                                            |                                 |

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| 74                                                                                                                                                                                                                                | <b>Case No.:35/27/83-ALC1/2009</b> | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                   | HQ File :01/83/050/00527/AM10/     | RLA File :10/24/040/00064/AM10/        | Lic.No/Date:1010035373<br>24.09.2009       | Defer<br>Date:25.11.2009        |
| <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 25.11.2009. |                                    |                                        |                                            |                                 |

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|  | <b>Case No.:36/27/83-ALC1/2009</b> | Party Name:ALBRIGHT & WILSON<br>CHEMICALS INDIA LIMITED, | Meet No/Date:31/83-ALC1/2009<br>28.10.2009 | <b>Status:Case<br/>Approved</b> |
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**Decision :** The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/6/2004-Ch-II dated 15.9.2009 as under:-

| Export Item                                                        | Qty. | Import Item                            | Qty.                  |
|--------------------------------------------------------------------|------|----------------------------------------|-----------------------|
| Sodium Lauryl Ether Sulphate 2 moles (Active matter : 70% minimum) | 1 Kg | 1. Lauryl Alcohol<br>2. Ethylene Oxide | 0.372 Kg<br>0.1952 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Date:04.11.2009  
Place:New Delhi

S.S.Mohan  
Foreign Trade Development Officer